

EMI INFRASTRUCTURE PRIVATE LIMITED
LIST OF CREDITORS AS ON 04.05.2023

UNDER CIRP ON ORDER OF HON'BLE NCLT, CHENNAI BENCH VIDE ORDER NO CP(1B)/178(CHE)/2022 DATED 01.02.2023 PUBLIC NOTICE ISSUED 04.02.2023 LAST DATE RECEIVE CLAIM 15.02.2023

Sl. No.	NAME OF CREDITORS	ADDRESS	AMOUNT CLAIMED BY CREDITORS (RS.)	AMOUNT AS PER COMPANY RECORDS AVAILABLE TO US AS ON 31.03.2021	AMOUNT ADMITTED IN CRORE IN CIRP	SECURITY INTEREST, IF ANY, IN RESPECT OF SUCH CLAIMS IN RUPEES *	BALANCE SECURITY INTEREST AFTER SALE OF THE SECURED INTEREST PRIOR TO CIRP	UNSECURED PORTION OF THE SECURED CREDITORS CLAIM	COMMENT OF THE INTERIM RESOLUTION PROFESSIONAL	CLAIMS RECEIVED DATE	REMARKS
	FINANCIAL CREDITORS :										
1	SHRIRAM FINANCE LIMITED	1.REGISTERED OFFICE:SRI TOWERS 14A SOUTH PHASE, INDUSTRIAL ESTATE, GUINDY,CHENNAI-600032 2. PRINCIPAL OFFICE WOCKHARDT TOWERS, 3RD FLOOR, WEST WING,C2, G BLOCK, BANDRA KURLA COMPLEX, BANDRA (E) -400051	7,87,78,328.01	4,24,43,093.00	7,66,95,954.32	2,59,00,000.00		5,07,95,954.32	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	14.02.2023	provisionally admitted
2	HDB FINANCIAL SERVICES LIMITED	1.REGISTERED OFFICE RADHIKA,2ND FLOOR,LAW GARDEN ROAD,NAVRANGPURA,AHMEDABAD,GUJ ARAT 380009 2. 1ST FLOOR A1 SQUARE, OLD NO 37 NEW NO.15 HASTINAPURAM,DR.RAJENDRA PRASAD ROAD,CHENNAI 600044 3.4TH FLOOR LOYAL TOWERS,NO 68/2 GREAMS ROAD, CHENNAI 600 006	1,06,13,869.00	1,41,21,440.00	1,06,13,869.00	1,65,00,000.00		-58,86,131.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	15.02.2023	provisionally admitted
3	IDFC FIRST BANK LIMITED	1.#KRM Towers,7th Floor, 1,Harrington Road, Chetpet,chennai,Tamil Nadu 600 031 2 #455 Amarasri Building,1st Floor, Anna salai,Teynampet, Chennai, Tamil Nadu 600 018	1,66,44,948.00	1,15,38,459.00	1,15,38,459.00	1,66,04,705.00		-50,66,246.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	15.02.2023	provisionally admitted
4	YES Bank assigned to J.C.Flowers ARC	RO: 12th Floor, Crompton Greaves House, Dr.Annie Besant Road, Worli, Mumbai, Maharashtra-400030	1,26,42,006.00	1,15,31,750.00	1,15,31,750.00	1,39,25,000.00		-23,93,250.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	15.02.2023	provisionally admitted
5	Indostar Capital Finance Ltd.	Vignesh Tower, General Hospital Junction, Near Govindan's Hospital, Trivandrum-695035	7,14,44,333.00	5,11,65,293.00	7,14,44,333.00	8,63,86,500.00		-1,49,42,167.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	15.02.2023	provisionally admitted
6	EQUITAS SMALL FINANCE BANK	4TH FLOOR,SPENCER PLAZA,No.769,phase II, Anna Salai, Chennai 600 002	1,00,23,072.00	74,23,695.00	1,00,23,072.00	99,99,000.00		24,072.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	18.02.2023	provisionally admitted
7	SREI EQUIPMENT FINANC LIMITED	1.Registered office:"VISWAKARMA",86C,TOPSIA ROAD (SOUTH), KOLKATA-700 046. 2.CORPORATE OFFICE: ROOM NO 12 & 13,2ND FLOOR,6A,KIRAN SHANKAR ROY ROAD, KOLKATA 700 001. 3.Plot No.Y-10 Block EP,Sector V,Salt Lake City, Kolkata-700 091	1,12,80,349.00	95,52,048.00	1,12,80,349.00	1,52,46,620.00		-39,66,271.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	20.02.23	provisionally admitted
8	SUNDARAM FINANCE LIMITED	21 Patullos Road, Chennai 600 002	4,72,57,560.00	3,49,02,436.00	4,72,57,560.00	2,51,38,080.00		2,21,19,480.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	01.03.2023	provisionally admitted
9	TATA CAPITAL FINANCIAL SERVICES LIMITED	11th Floor Tower A Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai 400013 Correspondence address Centennial Squares, 1st Floor, No.6 Dr.Ambedkar Salai, Kodambakkam, Chennai 600024	1,05,82,119.00	1,04,72,104.00	1,04,72,104.00	1,14,35,326.00		-9,63,222.00	Subject change after updating the books of accounts after auditing and reply received from FC for clarification sought	08.03.2023 17.03.2023	provisionally admitted

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	Total Secured Financial Creditor		26,92,66,584.01	19,31,50,318.00	26,08,57,450.32	22,11,35,231.00		3,97,22,219.32			

* Security interest is based on the index of charges as available in MCA portal